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IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 12327/2023 & CM APPL. 48535/2023

## TATA MOTORS EMPLOYEES UNION PUNE AND ORS.

..... Petitioners

Through: Ms. Sakshi Kakkar, Ms. Shakti Singh

and Mr. R. Karthik, Advocates.

versus

## EMPLOYEEE PROVIDENT FUND ORGANISATION AND ANR.

..... Respondents

Through: Mr. Siddharth, Standing Counsel for

EPFO with Mr. Anshul Saxena,

Advocate for R-1.

**CORAM:** 

## HON'BLE MR. JUSTICE CHANDRA DHARI SINGH ORDER

**%** 07.03.2024

Learned counsel appearing on behalf of the respondents prayed for an adjournment.

Learned counsel appearing on behalf of the petitioners has no objection for the same.

At request, list on 4th April, 2024.

Meanwhile, the parties are directed to file their written submissions before the next date of hearing.

CHANDRA DHARI SINGH, J

**MARCH 7, 2024** rk/da

Click here to check corrigendum, if any